

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.228/2000 in OA 771/1999

New Delhi, this 11th day of August, 2000

Hon'ble Shri Kuldip Singh, Member(J)
Hon'ble Smt. Shanta Shastry, Member(A)

Smt. Vimla Devi
Flat No.377, Gulabi Bagh, Delhi-7 .. Petitioner
(By Shri C.B.Pillai, Advocate)

versus

1. Shri P.S.Bhatnagar
Chief Secretary to Govt. of NCT
Old Secretariat, Delhi
2. Shri H.C. Poddar
Director of Education
Govt. of NCT of Delhi, Delhi
3. Shri Prem Prakash
Dy. Director of Education
(Dt. North West)
Govt. of NCT of Delhi, Delhi .. Respondents

(By Shri Vijay Pandita, Advocate)

ORDER(oral)

By Shri Kuldip Singh

Learned counsel for the respondents has handed over the cheque No.492338 for Rs.7500/- to the learned counsel for the petitioner towards the salary due to the petitioner. Thus the orders of the Tribunal have been complied with and therefore nothing survives in this CP. The CP is accordingly *closed* and the notice discharged.

L. J. *K. S.*
(Smt. Shanta Shastry) (Kul*di* Singh)
Member(A) Member(J)

/gtv/